Annexure -1

Name of the corporate debtor: Supreme & Company Private Limited; Date of commencement of CIRP: 05-06-2024; List of creditors as on: 16-12-2024

Sl. No.	Name of creditor	Details of claim received		Details of claim provisionally admitted						Amount of	Amount of any	Amount of	Amount of
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	continge nt claim	mutual dues, that may be set- off	claim not admitted	claim under verificati on
1	Bank of Baroda	21-Jun-24	1,21,30,10,033	1,21,30,10,033	Working Capital Loan	Not Known		No		0	0		_
2	Indian Bank	21-Jun-24	22,93,42,731	22,93,42,731	Working Capital Loan	Not Known		No		0	0	-	-
3	Canara Bank	25-Jun-24	42,14,24,874		Working Capital Loan	Not Known		No		0	0	-	-
4	Union Bank	25-Jun-24	23,43,44,447	23,43,44,447	Working Capital Loan	Not Known		No		0	0	0	0
5	Tamilnadu Mercantile Bank	25-Jun-24	18,55,46,012	18,55,46,012	Working Capital Loan	Not Known		No		0	0	0	0
6	Axis Bank	25-Jun-24	35,77,46,339	35,77,46,339	Working Capital Loan	Not Known		No		0	0	0	0
	Total		2,64,14,14,435	2,64,14,14,435					0				

List of secured financial creditors (SFC) belonging to any class of creditors (Amount in ₹)

Note: As the books & accounts are not availble. Hence the claims are provisiinally admitted based on the proof of claims submitted by the claimants.